NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.K. PREETHA. for KSR & CO. Chandramouli Prabhakax

Respondent No. 2

The Prita.

ORDER

Counsels representing both the parties are present and stated that there is a chance of settling the matter between the parties and talks are in progress. Counsel for respondents prayed for time stating that some information from the petitioner in relation to the accounts, bank statement is to be received. Both the counsels are further directed to make submissions in regard to the outcome of the settlement talks on the next date of hearing. Put up on 23.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)